

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 10913/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 8th November, 2024.

Sub:- **Preparatory leave.**

Ref:- No. HC (IB)-VIG/01/2024/652-55 dated 04.11.2024.

Sir,

With reference to the above, I am directed to inform you Shri Tageng Padoh, District & Sessions Judge, East Siang District, Pasighat, Arunachal Pradesh have been granted **preparatory leave for 5 (five) days w.e.f. 02.11.2024 to 06.11.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

-sd-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/10915-1A, dated , 08-11-24
Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, East Siang District, Pasighat, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)